

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th June, 2023

No.HC.VII-17/2023/5364/A. Shri Rupanta Charingia Phukan, Sub Divisional Judicial Magistrate (M), Sadiya, Chapakhowa has been transferred and posted as the Judicial Magistrate First Class Kamrup (M), Guwahati vice Shri Anurup Bordoloi, already transferred.

Shri Phukan will hand over charge to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-17/2023/5365/A. Shri Rajrishi Shandilya, Sub Divisional Judicial Magistrate (S), Dima Hasao has been transferred and posted as the Sub Divisional Judicial Magistrate (M), Sadiya, Chapakhowa vice Shri Rupanta Charingia Phukan, transferred.

Shri Shandilya will hand over charge to the Chief Judicial Magistrate, Dima Hasao and proceed to join his new assignment immediately.

No.HC.VII-17/2023/5366/A. Shri Manash Pratim Bhuyan, Munsiff No. 2 cum JMFC, Diphu, Karbi Anglong is posted at the same station i.e. Diphu, Karbi Anglong as Munsiff No.1, vice Smti Khushboo Damani posted as Munsiff No. 2 cum JMFC at the same station.

Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Diphu, Karbi Anglong and join his new assignment after completion of the post appointment training by Smti Khushboo Damani at the Judicial Academy, Assam.

No.HC.VII-17/2023/5367/A. Smti Khushboo Damani, Munsiff No. 1, Diphu, Karbi Anglong is posted at the same station i.e. Diphu, Karbi Anglong as Munsiff No.2 cum JMFC, vice Shri Manash Pratim Bhuyan posted as Munsiff No. 1 at the same station.

Smti Damani will hand over charge of her Court and Office to the District and Sessions Judge, Diphu, Karbi Anglong and join her new assignment after completion of her post appointment training at the Judicial Academy, Assam.



No.HC.VII-17/2023/5368/A. The following officer is not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as he is transferred on Representation:-

- i) Shri Rupanta Charingia Phukan.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)


Memo No. HC.VII-17/2023/5369- 5395/A. Dated 15.06.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati .
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
7. The Presiding officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
8. The Presiding officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding officer, STAT & Member, MACT, No. 1, Kamrup(M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sontipur/ Goalpara/ Kamrup, Amingaon.
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.



15. The Chief Judicial Magistrate, _____.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. Shri Rupanta Charingia Phukan, Sub Divisional Judicial Magistrate (M), Sadiya, Chapakhowa.
19. Shri Rajrishi Shandilya, Sub Divisional Judicial Magistrate (S), Dima Hasao.
20. Shri Manash Pratim Bhuyan, Munsiff No.2 cum JMFC, Diphu, Karbi Anglong
21. Smti Khushboo Damani, Munsiff No. 1, Diphu, Karbi Anglong
22. The Private Secretary to Hon'ble Mr. Justice/ Mrs. Justice _____ Gauhati High Court, Guwahati.
23. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
25. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


15.6.2023
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI